

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 28(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

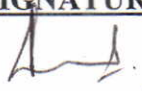
SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

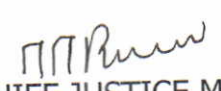
NAME OF THE COMPANY: Rajeev Bhel
V/s.

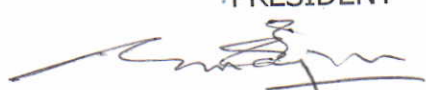
M/s. Realtech Infrastructure Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	R.K. Gupta	Advocate	Petitioner	
2.	Swarajipi DebRoy	Advocate	Petitioner	
3.	Mr. Jayant Mehta	Advocate	Respondent	} Aditya
4.	Mr. Aditya Singhal	Advocate	"	
5.	Diggaaj Pathak,	Adv.	Respondent	
6.	KIRISH CHANDME (ADV)		No. 1 & 2 PETITIONER	
7.	RAJEEV BEHL (PETITIONER)	Order		

Part heard for 26.9.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

16.9.2016
(P.K. SUD)